

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 304 of 2020**

**IN THE MATTER OF:**

**Sucden India Pvt. Ltd.**

**...Appellant**

**Versus**

**New Phaltan Sugar Works Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant:     None**

**For Respondent:   None**

**O R D E R**

**19.02.2020**       List the Appeal as fresh cases on **25<sup>th</sup> February, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice A.B. Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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